

**FORM - A**  
**PUBLIC ANNOUNCEMENT**  
 [Under Regulation 6 of the Insolvency and Bankruptcy Board of India  
 (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]  
**FOR THE ATTENTION OF THE CREDITORS OF OMNI AUTO TECH PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of the corporate debtor	OMNI AUTO TECH PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	08.09.2005
3.	Authority under which corporate debtor is incorporated/registered	The Registrar of Companies, Jharkhand
4.	Corporate identity number/limited liability identification number of corporate debtor	U50300JH2005PTC011601
5.	Address of the registered office and principal office (if any) corporate debtor.	QU No. 212/2/1, PO- G.H. Colony , PS- Chhota Govindpur , Jamshedpur , Jharkhand - 831015
6.	Insolvency commencement date in respect of corporate debtor	01.08.2019 being the date of order by NCLT, Kolkata
7.	Estimated date of closure of insolvency resolution process	27.01.2020 being the 180th day from the date of order
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Surya Kanta Satapathy & IBBI/IPA-001/IP-P00598/2017-2018/11050
9.	Address and e-mail of the interim resolution professional, as registered with the board	4, Lake Gardens, Near Yuvak Sangha, Kolkata - 700045 & suryakantasatapathy@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	MMS Chambers, Room No. B-4, 1 <sup>st</sup> Floor, 4A, Council House Street, Kolkata- 700001 & cirp.omniautotech@gmail.com
11.	Last date for submission of claims	15.08.2019, being the 14th day from date of order by the NCLT, Kolkata
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(A) relevant forms and (b) details of authorized representatives Are available at:	Web link : <a href="http://www.ibbi.gov.in/downloadform.html">www.ibbi.gov.in/downloadform.html</a> Physical Address : MMS Chambers, Room No. B-4, 1 <sup>st</sup> Floor, 4A, Council House Street, Kolkata- 700001


Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the OMNI AUTO TECH PRIVATE LIMITED on 1<sup>st</sup> August 2019.

The creditors of OMNI AUTO TECHPRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 15.08.2019 (falling fourteen days from the appointment of the Interim Resolution Professional) to the Interim Resolution Professional at the address mentioned against entry No. 10.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [NA] in Form CA.

**Submission of false or misleading proofs of claim shall attract penalties.**

Date:04-08-2019  
Place: Kolkata

  
Surya Kanta Satapathy  
Name & Signature of Interim Resolution Professional  
IBBI/IPA-001/IP-P00598/2017-2018/11050  
**SURYA KANTA SATAPATHY**  
**INSOLVENCY PROFESSIONAL, KOLKATA**  
Regd. No: IBBI/IPA-001  
IP-P00598/2017-18/11050